

Uttar Pradesh Shasan
Stamp Evam Registration Anubhag-1

Governor is pleased to order the publication of the following English translation of notification no.01/2020/152/94-1-2020-312(83)2015, dated: 27 January, 2020 for general information.

Notification

No.01 /2020/152/94-1-2020-312(83)2015

Lucknow: Dated: 27 January, 2020

In exercise of the powers under sections 5 and 7 of the Registration Act, 1908(Act No. 16 of 1908) read with section 21 of the General Clauses Act,1897 (Act No. 10 of 1897) and in partial modification of earlier notifications issued in this behalf, the Governor is pleased to,-

- (a) Form a new registration sub district 'Narwal' in district Kanpur Nagar by including revenue villages given in Schedule A, Schedule B and Schedule C;
- (b) to alter the limits of registration sub districts Ghatampur, Kanpur Nagar 1st and Kanpur Nagar 3rd of district Kanpur Nagar by excluding the areas of revenue villages given in Schedule A, Schedule B and Schedule C respectively.

Schedule A

List of villages excluded from registration sub district 'Ghatampur' of district Kanpur Nagar and included in the newly formed registration sub district 'Narwal' of district Kanpur Nagar:-

1	Aranj Bankat	15	Kale ka Purwa	29	Laakhankheda	43	Banjari
2	Aranj Ram	16	Kanhara	30	Hajipur Kadim	44	Baarianv
3	Aranj Rai	17	Kaji Kheda	31	Kajupur Pakra	45	Birsinghpur
4	Aranj Hami	18	Keesa Kheda	32	Gugura	46	Birhar
5	Aseniya	19	Kumhau Pur	33	Gopalpur Narwal	47	Beerankheda
6	Akbarpur Barui	20	Kundauli	34	Gauri Narwal	48	Malkhanpur
7	Bheetarganv	21	Kudni	35	Gauri Kakra	49	Maholiya
8	Bhelsa	22	Kutia Rampur	36	Chaturi Kheda	50	Mohsinpur
9	Mehrauli	23	Kortha	37	Chirli	51	Devpura
10	Amaur	24	Gajipur	38	Chirla	52	Devsad
11	Itarora	25	Ratepur	39	Parauri	53	Daulatpur Narwal
12	Udayipur	26	Rajepur	40	Palpur	54	Chhaterua
13	Umri	27	Rawatpur	41	Faizullapur	55	Chhatrapur
14	Karchulipur	28	Lakshminkheda	42	Baraigadh	56	Jarsara

57	Dooharpur	65	Semra	72	Behta Bujurg	79	Madepur
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58	Targanv Narwal	66	Sundarpur	73	Behta Gambhirpur	80	Rasoolpur Umra
59	Tajpur	67	Soolpur	74	Berikheda	81	Rasoolpur Jajmau
60	Teliawar	68	Haskar	75	Baijupur	82	Shah
61	Tiwaripur Sadh	69	Nibia	76	Bauhar	83	Shahpur
62	Dharampur Narwal	70	Nevada Ujagar	77	Mohammadpur Narwal	84	Sachauli
63	Narayanpur Sadh	71	Nevada Bharthua	78	Mahipur	85	Sarvaangpur
64	Sadh						

Schedule B

List of villages excluded from ragistration sub district Kanpur Nagar 1st of district Kanpur Nagar and included in the newly formed ragistration sub district 'Narwal' of district Kanpur Nagar:-

86	Dodhi	102	Lahaurpur	118	Sikathiya	133	Badagaon
87	Katri Dhodhi	103	Saibsi	119	Sarsaul	134	Puranpur
88	Subhauri	104	Maharajpur	120	Kamalpur Narwal	135	Tiwaripur Salempur
89	Salempur	105	Rajapur	121	Kharauti	136	Dipapur
90	Aima	106	Saidalipur	122	Nagapur	137	Tharepah
91	Karbigwan	107	Umarana	123	Katri Nagapur	138	Tilsahri Khurd
92	Khujaupur	108	Mathurakheda	124	Rahnas	139	Fufuwar Suyithok
93	Tilsahri Buzurg	109	Katri Umrana	125	Bipausi	140	Hathi Gaon
94	Chaandanpur	110	Katri Rajapur	126	Bagha	141	Fufuwar Rajthok
95	Jamda	111	katri Saidlipur	127	Narayanpur Salempur	142	Ucti
96	Bhitara	112	Naugwa (Nagwa Gautam)	128	Safipur Narwal	143	Chatmara
97	Katri Jamda	113	Kusmara	129	Katri Bipausi	144	Tikra
98	Katri Bhitara	114	Maholi	130	Katri Bagha	145	Sikhathiya
99	Hathipur	115	Domanpur	131	Katri Narayanpur	146	Sundhaila
100	Bhadasa	116	Katri Domanpur	132	Katri Safipur	147	Mahua Gaon
101	Amauli	117	Purwameer				

Schedule-C

List of villages excluded from ragistration sub district Kanpur Nagar 3st of district Kanpur Nagar and included in the newly formed ragistration sub district 'Narwal' of district Kanpur Nagar:-

148	Panauri	163	Akhri	178	Naraura	193	Ghuruwa Kheda
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149	Newada Bausar	164	Sheshupur	179	Taharpur	194	Kuriyan
150	Tikar Kanha	165	Baasatha Pohar	180	Chandanpur	195	Pipargawan
151	Pali Bhogipur	166	Hazratpur	181	Paara	196	Budheda
152	Palikhurd	167	Tikra Chauhan	182	Sawaijpur	197	Kudh Gaon
153	Gadhi Narwal	168	Semarjhaal	183	Bhukhnayi	198	Nagwan
154	Kakrali	169	Madilawan	184	Ishwarikheda	199	Kathogar
155	Banbi Bhitri	170	Tikarbhau	185	Tirman	200	Kasigwan
156	Banbi chingi	170	Nasda	186	Semrua	201	Kumahupur
157	Tusaura	172	Kuriyani	187	Khujauli	202	Gauriya
158	Tajpur	173	Dharmangadpur Narwal	188	Khwajgipur	203	Gangbhev
159	Mandhna	174	Bhaguakheda	189	Bausar	204	Tikariya Paigambarpur
160	Raypur Narwal	175	Narwal	190	Kudhwa	205	Tauns
161	Harchand Kheda	176	Pratap Pur Narwal	191	Jarkala	206	Behta Sakat
162	Shagunpur	177	Palepur	192	Baghora		

The Governor is further pleased to direct that any effect of this notification in any law court, which has used empowerment in relation to the said areas, will not be initiated on any preliminary proceeding or any legal proceeding in question.

Veena Kumari
Pramukh Sachiv.